

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2121  
ANSWERED ON:05.08.2003  
CORRUPTION IN NDMC  
CHANDRESH PATEL KORDIA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the cases of corruption are increasing in New Delhi Municipal Council;
- (b) if so, the reasons for the increase in the cases of corruption in N.D.M.C.;
- (c) the number of cases reported so far since 1.1.2003 along with the details thereof; and
- (d) the measures taken/being taken to check the growth of corruption in the N.D.M.C.?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (c): During the current year, the Central Bureau of Investigation registered three cases involving allegations of corruption against eight serving/former employees of New Delhi Municipal Council . However, this in itself does not establish that there is increased corruption in the Council.

(d): The New Delhi Municipal Council has a full-fledged Vigilance Department headed by a Chief Vigilance Officer which takes both preventive and punitive action to check corruption. The steps taken by the Vigilance Department include surprise inspections of work sites/areas and random scrutiny of cases relating to purchase/award of contracts..